

CALLING ATTENTION TABLED BY DR. DEVIYA RANE, MLA

SITTING ON :21/07/2022

“FEAR AND ANXIETY IN THE MINDS OF PEOPLE OF PORIEM CONSTITUTENCY SATTARI TALUKA REGARDING THE DRAFT NOTIFICATION OF THE GAZETTE OF INDIA –EXTRAORDINARY PART II- Sec 3 (ii)) of Wednesday, July 6,2022 declaring 56 villages of Sattari as “ Eco Sensitive Zones” which is not acceptable, as villages cannot be declared as Eco Sensitive Zones without plan of action in place . Decision and request the Ministry of Environment and Climate Change to drop the 56 villages of Sattari’

Sir,

The Ministry of Environment Forest and Climate Change first notified the first Draft notification of Ecological Sensitive Areas for Western Ghats for the 99 villages identified by the Kasturirangan Committee by S.O.No 733 (E) dated 10/03/2014. The following 99 villages have been published in the Draft Notification as ESA:-

Sr.No	Taluka	Name of Village as per kasturirangan report	Correct name of villages as per Revenue Village Notification	Village panchayat
1	Sattari	Anjune	Anjunem	Querim
2		Shiroli	Siroli	Querim
3		Gulle (Gullulem) *	Gululem	Morlem
4		Baylawada	Part of Querim village	Querim
5		Pali (Pale) *	Pale	Verem/Vaghurme
6		Singna (Signonem) *	Sigonem	Cotodem

7	Salpi Budruk (Xelop Buzruco) *	Xelopo- Buzruco	Nagargao
8	Jarna (Zorme) *	Zormen	Mauxi
9	Naneli *	Naneli	Dongurli
10	Maloli*	Maloli	Nagargao
11	Koparde(Com pordem)*	Compordem	Mauxi
12	Karambali Bramha (Carambolim Brama)*	Carambolim- Brama	Carambolim- Brama
13	Hedode (Hedorem)	Edorem	Nagargao
14	Uste (Ustem)	Ustem	Nagargao
15	Ambedem	Ambedem	Nagargao
16	Dongorwada	Part of Vantem village	Bhirondem
17	Mausi (Mauxi)	Mauxi	Mauxi
18	Bhuipal	Buimpal	Honda
19	Bombede	Bombedem	Nagargao
20	Veluz	Velus	Valpoi (Municipality)
21	Sonal	Sonal	Sanvordem
22	Kumar Khand (Cumarconda)	Cumarconda	Pisurlem
23	Valpoy (Valpoi)	Valpoi	Valpoi (Municipality)
24	Sanvarde (Sanvordem)	Sanvordem	Sanvordem

25	Velgue (Velguem)	Velguem	Cotodem
26	Hasole (Ansolem)	Ansolem	Bhirondem
27	Karambali Buzruk	Caranbolim- Buzruco	Caranbolim- Buzruco
28	Barazan	Part of Codqui village	Cotodem
29	Pance (Panocem)	Ponocem	Pisurlem
30	Shelpi Khurd	Xelopo- Curdo	Cotodem
31	Bhironde	Birondem	Bhirondem
32	Khotode (Cotorem)	Cotorem	Cotodem
33	Sirsode *	Sirsodem	Cotodem
34	Karanzol (Caranzol)*	Caranzol	Sanvordem
35	Aassode*	Assodem	Cotodem
36	Melavali	Melauli	Guleli
37	Gotiakhadil Wada (Conquirem)	Conquirem (wrongly written as Gotiakhadil wada)	Ona Maulinguem Curchirem
38	Ambeli	Ambeli	Cotodem
39	Gavane (Govanem)*	Govanem	Cotodem
40	Malpon	Malpona	Cotodem
41	Surla*	Surla	Surla
42	Satre (Satorem)*	Satorem	Nagargao

43		Goali (Golauli)*	Golauli	Dongurli
44		Charavada (Choraudem) *	Choraudem	Dongurli
45		Ivre Khurd (Ivrem Curdo)*	Ivrem-Curdo	Dongurli
46		Ivre Budruk (Ivrem Buzruco)*	Ivrem- Buzruco	Dongurli
47		Kelvade (Quelavadem)*	Quelaudem	Querim
48		Rive (Rivem)	Rivem	Dongurli
49		Kodal (Codal)*	Codal	Nagargao
50		Dongurvada	Part of Ponsuli village	Morlem
51		Derode (Derodem)*	Derodem	Nagargao
52		Vayangani (Vaiguini)*	Vainguinim	Nagargao
53		Nanode (Nanorem)*	Nanorem	Nagargao
54		Zarani (Zarni)*	Zarani	Nagargao
55		Kodal (Codval)*	Codvol	Sanvordem
56		Penral (Pendral)*	Pendral	Sanvordem
57		Kola (Cola)	Cola	Cola
58	Canacona	Goundongren (Gaondongre m)	Gaondongrem	Gaondongrem

59		Cotigao *	Cotigao	Cotigao
60		Poingunin(Poi nguinim)*	Poinguinim	Poinguinim
61		Lolen (Loliem)	Loliem	Loliem/Pollem
62	Dharbandora	Surla *	Surla	Sancordem
63		Aalot (Aglote)*	Algote	Sancordem
64		Dharbandora*	Darbandora	Darbandora
65		Sangod	Sangod	Molem
66		Shigaon (Sigao)*	Sigao	Colem
67		Kamarkhand(C amarconda)	Camarconda	Kirlapal/Dabal
68		Kamarkhand (Moisal)	Moissal	Kirlapal/Dabal
69		Sanguem	Rumbrem	Rumbrem
70	Dudal*		Dudal	Calaykalem
71	Salavli (Salauli)*		Salauli	Uguem
72	Kurdi (Curdi)*		Curdem	Curdi
73	Revona (Rivona)		Rivona	Rivona
74	Kolamba (Colomba)		Colomb	Rivona
75	Naiquinim*		Naiquinim	Bati
76	Digali (Vichundrem)		Vichundrem (wrongly written as Digali)	Neturlim
77	Nune (Nundem)*		Nundem	Neturlim
78	Dharbandora		Sakvorde	Sancordem

		(Sancordem)		
79		Molen (Mollem)*	Molem	Molem
80		Karanjhol (Caranzol)*	Caranzol	Colem
81		Kolem (Calem)*	Colem	Colem
82		Sonauli*	Sonauli	Colem
83	Sanguem	Calem	Calem	Calaykalem
84		Boma*	Boma	Calaykalem
85		Oxel*	Odxel	Calaykalem
86		Dongurli*	Dongurli	Calaykalem
87		Malingem (Maulinguem) *	Maulinguem	Calaykalem
88		Patiem*	Patiem	Uguem
89		Ugem*	Uguem	Uguem
90		Todov (Todou)*	Todou	Bati
91		Potrem*	Potrem	Bati
92		Vilyan*	Viliena	Bati
93		Dongar (Dongur)*	Dongor	Bati
94		Portem*	Porteem	Curdi
95		Netravli*	Neturlim	Neturlim
96		Verlen (Verlem)*	Verlem	Neturlim
97		Bati*	Bati	Bati
98		Kumbari (Cumbari)*	Cumbari	Bati
99		Sigonen *	Sigonem	Bati

The Hon'ble Chief Minister, Govt. Of Goa represented vide letters dated 16/04/2014, 08/07/2014 & 20/04/2015 respectively to Minister for Environment & Forest, Government of India to withdraw the notification and carry out physical survey before issuing Notification.

Thereafter the Ministry has re-issued the said Draft Notification vide S.O.No 667(E) dated 27/02/2017. The Hon'ble Chief Minister, Govt. Of Goa represented vide letter dated 18/04/2017 to Minister for Environment & Forest, Government of India requesting for inclusion of only 19 villages in lieu of the 99 villages included in the draft Notification.

S.O.No 5135(E) dated 03/10/2018. The Secretary (Environment) represented vide letter dated 17/6/2019 to MoEF&CC, Govt. Of India to only consider 59 villages which are already within the existing Protection Regime in the Notification and drop the rest . In the said letter it was also proposed to include 10 other villages which are contiguous to the 59 villages included in the Draft Notification to be included in the Final Notification.

The MoefCC than once again issued Draft Notification vide S.O.No 632 (E) dated 25/06/2020. The Hon'ble Chief Minister and Hon'ble Minister for Environment represented vide letters dated 10/01/2020, 9/07/2020, 13/7/2020 & 28/12/2021 respectively to Minister for Environment & Forest, Government of India putting forth the views of the State Government that only some villages meet the criteria prescribed for the inclusion of villages as part of ESA of Western Ghat and also to include only part villages and not full village as proposed considering the existing habitation and plantation of the local population residing in the villages.

Now the MoefCC has issued fresh Draft Notification vide S.O.No 3072(E) dated 06/07/2022 once again including the same 99 villages inspite of the various representations made by us.

The Hon'ble Chief Ministers of the State during their tenure as well as me as Environment Minister have been continuously representing to the Ministry of Environment Forest and Climate Change in order to put forth the view of the State Government .

The Kasturirangan Report basically focuses on two aspects so as to include those villages which can find a mention in the final notification on Ecological Sensitive Areas of Western Ghats

- a. Taluka/Blocks should be 600 meters above the Mean Sea Level (MSL) and 20 percent of the Area of Taluka / Block should be 600 meters above MSL.
- b. The village should be contiguous to the Western Ghats in the neighbouring States i.e Maharashtra and Karnataka.

There are errors in the Notification with regard to the name of the villages, their spellings etc and the same have been highlighted in the letters issued by the Hon Chief Minister as well as letters issued by me. The State Government has minutely verified the applicability of the criteria and it is observed that only 26 villages which are of such nature that have an elevation of 600 meters above MSL.

There are 4 talukas , whose parts are falling in the Ecological Sensitive Areas of Western Ghats. In all 4 cases only minuscule percentage of total area is 600 meters of MSL i.e Canacona,(0.20 %) , Dharbandora (2.54 %) , Sanguem (4.93 %) and Sattari (4.88%) .Hence none of the 4 talukas qualify to be included in the ESA of the Western Ghats. The analysis has been done by using the contour maps prepared by the Geological Survey of India and it is found that only 26 villages are found to meet the criteria for Western Ghats.

Sr.No	Name of Village and Taluka	% Area above 600 MSL	Maximum height of MSL
1.	Caranzol, Sattari	3.95	760
2.	Surla, Sattari	38.02	650
3.	Satore, Sattari	2.86	650
4.	Golauli, Sattari	10.57	700
5	Choraundem, Sattari	8.93	650
6.	Ivrem Curdo, Sattari	2.96	640
7	Ivrem Buzroco, Sattari	1.13	680
8	Derodem, Sattari	16.76	800
9	Vaiguni, Sattari	2.35	650
10	Codval, Sattari	20.77	900

11	Pendral, Sattari	16.09	900
12	Cotigao, Canacona	3.31	600
13	Surla, Dharbandora	3.81	800
14	Nundem, Sanguem	9.81	800
15	Mollem, Dharbandora	0.73	600
16	Caranzol, Dharbandora	9.36	700
17	Sonauli, Dharbandora	8.72	800
18	Boma, Sanguem	15.47	750
19	Oxel, Sanguem	12.45	750
20	Dongurli, Sanguem	2.66	700
21	Potrem, Sanguem	5.25	320
22	Neturli, Sanguem	4.26	600
23	Verlem, Sanguem	10.91	900
24	Bati, Sanguem	5.00	600
25	Cumbari, Sanguem	20.83	900
26	Sigonem, Sanguem	15.32	750

- 11 villages are in Sattari Taluka.

The State Government has also examined the height of the remaining villages and out of these only 4 villages meets the criteria of 600 meters above MSL but are not contiguous to the Western Ghats of neighboring villages. The other villages are having height of below 580 meters of MSL.

I would like to emphasise that out of the total geographical area of 3702 sq. kms. of Goa, the State is hardly left with just 342 sq. kms area (only 9.25%), which can be made use for growth and development (Table below).

TABLE : LAND USE PATTERN OF THE STATE OF GOA.

Sr. No	Classification of land use	Area	%age of total area of the State
1	Forest (Protected/Reserve/Private) including National Park & Wildlife sanctuaries	1250 sq kms	34.63%
2	Coastal Regulation Zone	400 sq. kms	10.8%
3	Rivers, lakes and other water bodies	216 sq. kms	5.32%
4	Agriculture	1480 sq. kms	40%

In addition to above, the total forest & tree cover of the State of Goa is more than 66%. This is because people of Goa have culturally and historically been protecting the environment and Forest.

The Hon'ble Chief Minister therefore represented to the Central Government that having examined the existing protection regimes and ecological sensitive areas in the State, and in order to prevent overlapping protection regimes and maintaining uniform boundaries of such areas to include the 59 villages meeting the required criteria as well as contiguity which are included in the Draft Notification for Western Ghats Ecologically Sensitive Areas as this are already part of the Protection Regime.

Sr.No	Name of Village	Taluka	Sy.No.
1.	Caranzol,	Sattari	1to63
2.	Surla,	Sattari	9,20,21,22,23,25,28,29,30
3.	Satorem	Sattari	1to6
4.	Golauli	Sattari	3pt,4,7pt,9pt
5.	Choraundem,	Sattari	8to19
6.	Ivrem Curdo,	Sattari	2pt,3,4,5,6,8pt,9,10,11pt,12,13pt, 14to18,21
7.	Ivrem Buzroco,	Sattari	5pt, 12to18, 19pt,20,21,22,23,25pt
8.	Derodem,	Sattari	1 to 6
9.	Vaiguni,	Sattari	1,2,3,4pt,5,6,7
10.	Codval,	Sattari	1 to 5
11.	Pendral,	Sattari	1 to 9
12.	Zarani	Sattari	1 & 2pt
13.	Gululem	Sattari	3,4,5,7, to 17, 27,to 34, 51,52,53,57,58,59,61 to 71, 73,74,75,79,80,81,82,84, 85
14.	Pale	Sattari	22,23,24,25pt, 29pt,29pt, 34,35, 36pt
15.	Xelopo- Buzruco	Sattari	1 to 30
16.	Zormen	Sattari	18pt,19,20,21,23,25,26,49,50, 51
17.	Naneli	Sattari	13
18.	Maloli	Sattari	11pt, 16pt

19.	Compordem	Sattari	7
20.	Carambolim Brama	Sattari	21,22,23,24,25pt, 26pt,27 to 51, 58pt, 59,60,62pt,64,65
21.	Sirsodem	Sattari	1pt,2,3pt,4pt,10,11pt,12,13,14pt,15,16
22.	Assodem	Sattari	5,6pt,10/2,6to11, 12/1, 4,5,13,14/2,15to19,20pt
23.	Gavanem	Sattari	2to5,6pt,24to27
24.	Quelaudem	Sattari	2to19,20pt,20,21,23,24
25.	Codal	Sattari	11,12,13,14,25,26,27,28
26.	Nanorem	Sattari	3,4,6pt,7pt,9,10pt,11,12,13,14,16pt,17,18,19pt,20,21,23,24
27.	Aglote	Dharbandora	20
28.	Dharbandora	Dharbandora	21 pt
29.	Sigao	Dharbandora	112,113
30.	Colem	Dharbandora	38,60to65,68to71,73,74
31.	Surla	Dharbandora	63, 21, 22,23,38,73
32.	Molem	Dharbandora	51,52,53,54 to 60
33.	Caranzol	Dharbandora	1 to 23
34.	Sonauli	Dharbandora	1 to 21
35.	Nundem	Sanguem	2pt,6,14,to18,21,22,29
36.	Boma	Sanguem	1 to 4
37.	Odxel	Sanguem	1 to 10
38.	Dongurli	Sanguem	3,4,5,9,13,14,16,19, 1,2,6,7,8,10,11,12,15,17, 18,20
39.	Potrem	Sanguem	10pt, 11 & 16
40.	Neturlim	Sanguem	109,107,106,104 23,30,32,139,140,36
41.	Verlem	Sanguem	11,12,13,14,18,19,20,21, 23,24,29,30,3,132,33,34
42.	Bati	Sanguem	37
43.	Cumbari	Sanguem	3,21 27,30,31,33,52,53 55,57,58,59,60,64, 75,76pt,80,81,82,83,88pt,

			89pt
44.	Sigonem,	Sanguem	1
45.	Todou	Sanguem	9,11,15,17
46.	Dudal	Sanguem	22 21,32,33 23to30,34,35
47.	Salaulim	Sanguem	1 to 21
48.	Curdem	Sanguem	58,59,60,61,62,65,66,75, 76,77,78
49.	Naiquinim	Sanguem	31
50.	Calem	Sanguem	19,20pt,21,23,41,46,49,5 4 1to7,8pt,22,24to40,42to4 5, 47,48,50to53,55to112,13 4pt,135,136pt 138to150, 153to164
51.	Maulinguem	Sanguem	1,2,9to30
52.	Uguem	Sanguem	47
53.	Portem	Sanguem	6
54.	Viliena	Sanguem	37pt to 10, 15
55.	Dongor	Sanguem	1,5,6,7,8,10,11
56.	Porteem	Sanguem	-
57.	Patiem	Sanguem	24,29,37,43 (excl.but embedded41,42&4)
58.	Poingunim	Canacona	37
59.	Cotigao	Canacona	53,55,60to107,135,145,1 50,to160,162,165 the areas under sy.nos.54,56to 59,161,163,164 are embedded but excluded from Wildlife sanctuary

In addition the State Government represented to include 10 villages which are contiguous and having similar ecology as the 59 villages included in the Draft

Notification to be also be included as final Western Ghats Ecologically sensitive area Notification .

Sr No	Village Name	Taluka	Sy. No.
1	Dongurli	Sattari	15&18
2	Siranguli	Sattari	4 to 18
3	Dabem I	Sattari	10
4	Dabem II	Sattari	23to29, 31,32,33
5	Conquerim	Sattari	9pt,10t11pt,14pt,15pt,16,17,18,19pt,24pt,25pt,26,27,28pt,29pt
6	Piliem	Dharbandora	2,3,4,5,8,9,10,12,13,15,16,18,19,20,25
7.	Usagao	Ponda	25pt
8	Gangem	Ponda	33pt, 34pt
9	Mangal	Quepem	8pt, 9pt
10	Cormonem	Sanguem	2019, 220pt, 222pt

All the 69 villages proposed for inclusion are already a part of the protection regime and hence the State Government has proposed their inclusion.

The State Government requested the Ministry to exclude the remaining 40 villages from the final Notification for Western Ghats Ecological Sensitive Area in the State of Goa which are non contiguous as well as not meeting the criteria for Western Ghats.

The State Government has also informed the Ministry that while notifying the Wildlife sanctuaries as well as Eco Sensitive Zones in the State of Goa natural boundaries such as rivers, streams, nallahs etc or roads etc have been taken into consideration and therefore part of the villages are within the protection regimes . The State of Goa has been pro-active in protecting ecology and environment in these areas and therefore considering the size of the State as well as high percentage of area under protection regime only part of the villages as mentioned

in the annexure may be considered while issuing the Final Notification . This will also ensure that boundaries of such protected areas are uniform.